

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 105
203/252/ND/2020**

IN THE MATTER OF:

M/s. Super Tent House Pvt. Ltd. & Anr.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 24.06.2020

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI. NARENDER KUMAR BHOLA, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Mr. Akshansh Singhal, Adv.

For the Respondent/ Corporate-debtor :

ORDER

CA No. 276 of 2020.

Heard the submissions made by the Learned Counsel for the Petitioner. For the reasons stated in the application the application is allowed. Matter is posted to **10.07.2020** for want of ROC and Income Tax Report.

-sd-

**(Narender Kumar Bhola)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**

(Meenu)